

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.204
New CA-544/2021 in
92/241/242/ND/2021

IN THE MATTER OF:

M/s. The Hamlin Trust & Ors.

.... APPLICANT

Vs.

M/s. Rattan India Finance Pvt. Ltd. & Ors.

....RESPONDENT

SECTION

U/s 241-242

Order delivered on 03.12.2021

CORAM:

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Sr Counsel Mr. P Nagesh along with Mr. Vijay K Singh,
MsDaizyChawla and MsNeha Mittal

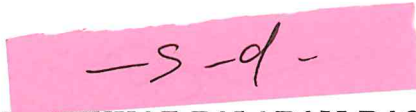
For the Respondent :

ORDER

New CA-544/2021 :

Counsel for the Non-Applicant/respondent is present and submits that the main petition in the matter is coming up for hearing on 8th December, 2021.

In view of above, let the new CA- 544/2021 be also listed for further consideration on 8th December, 2021.



(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

Surjit